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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON<sup>10</sup>'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	SPI Cinema Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for petitioner	Advocate	Vbraju1@gmail.com 9849120947	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

**ORDER**

Heard Mr.V.B.Raju, for Mr.V.S.Raju, Learned Counsel for the  
Petitioner. Sought time to submit some other documents . so  
matter is posted to 06.03.2018 .

  
**Member (Tech)**

  
**Member (Judl)**

pavani